



## National Company Law Tribunal

6<sup>th</sup> Floor, Block -3  
CGO Complex, Lodhi Road  
New Delhi-110003

File No. 10/03/02/2022-NCLT

Dated 3<sup>rd</sup> December 2022

### ORDER

- Reference to the Ministry of Corporate Affairs order no. A-22012/6/2021-Ad IV-MCA dated 02<sup>nd</sup> December 2022, the following benches are reconstituted temporarily in terms of Order 10/03/1/2022 NCLT dated 03.12.2022 with effect from 05.12.2022.
- The Benches shall be conducted in physical mode, except where Members are presiding from different Benches or as per permission taken from the Presiding Judicial Member. The reconstituted benches are as under:

Bench	Composition of Bench	Remarks
New Delhi	<b>Division Bench (Court No. II)</b>	Full Day
	1. Shri Ashok Kumar Bharadwaj, Member (J)	
	2. Shri L.N Gupta, Member (T)	First Half
	<b>Division Bench (Court No. III)</b>	
	1. Shri Bachu Venkat Balrama Das, Member (J)	
	2. Shri Atul Chaturvedi, Member (T)	
	<b>Division Bench (Court No. V)</b>	First Half
	1. Shri Patibandla Satyanarayana Prasad, Member (J)	
	2. Dr. Binod Kumar Sinha, Member (T)	Second Half
	<b>Division Bench (Court No. VI)</b>	
1. Shri Bachu Venkat Balrama Das, Member (J)		
2. Shri Rahul Prasad Bhatnagar, Member (T)		
Hyderabad	<b>Division Bench (Court No. I)</b>	First Half
	1. Dr. VRB Nandula, Member (J)	
	2. Shri Charan Singh, Member (T)	Second Half
	<b>Division Bench (Court No. II)</b>	
1. Justice (Retd) Telaprolu Rajani, Member (J)		
2. Shri Charan Singh, Member (T)		
Kolkata	<b>Division Bench (Court No. II)</b>	Second Half
	1. Smt. Bidisha Banerjee, Member (J)	
	2. Shri Balraj Joshi, Member (T)	
Mumbai	<b>Division Bench (Court No. IV)</b>	Full Day
	1. Shri Kishor Vemulapalli, Member (J)	
	2. Shri Prabhat Kumar, Member (T)	

- It is further made clear, that all part heard matters and specially ordered matters will continue to be heard by the same Bench till disposal.
- This order comes into effect from 05.12.2022 and is subject to modification as and when other Members join.
- Any inadvertent error may be brought to the attention of the undersigned.

*Kamal*  
*Sultanpuri*  
*03 December 2022*

6. This issues with the approval of Hon`ble President, NCLT.

*Kamal Sultanpuri*  
*03 December 2022*  
**(Kamal Sultanpuri)**  
**Joint Registrar**

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. NCLT web site.